



File No. 10/03/2021-NCLT  
NATIONAL COMPANY LAW TRIBUNAL

6<sup>th</sup> Floor, Block-3,  
CGO Complex, Lodhi Road,  
New Delhi- 110003  
Date: 3<sup>rd</sup> April 2021

**ORDER**

There shall be Special Bench at Mumbai on 5.4.2021 & 6.4.2021 to attend matters listed before Hon'ble Shri H.P. Chaturvedi, Member (Judicial) and Hon'ble Shri Ravikumar Duraisamy, Member (Technical). Shri H.P. Chaturvedi, Member (Judicial) is on leave. The Special Bench shall comprise of:

**Special Bench at NCLT, Mumbai- Court No. II**

1. Mr. Mohammed Ajmal, Member (Judicial)
2. Shri Ravikumar Duraisamy, Member (Technical)

Hon'ble Mr. Mohammed Ajmal, Member (Judicial) shall first take up the matters of their own Division bench (Court No. I) and then attend the matters of Special bench (Court No. II).

The Constitution of Bench is as per section 419 (3) of the Companies Act, 2013.

This is in modification of Order of even number dated 23.2.2021 for 5.4.2021 & 6.4.2021 only.

This issues with the approval of Hon'ble Acting President, NCLT.

  
(Shiv Ram Bairwa)  
Registrar, NCLT

Copy to:-

1. P.S. to Hon'ble President, National Company Law Tribunal, New Delhi.
2. Hon'ble Members, National Company Law Tribunal.
3. Secretary, National Company Law Tribunal, New Delhi.
4. Officers of National Company Law Tribunal, Principal Bench, New Delhi/Kolkata/Mumbai/Chennai/Ahmedabad/Allahabad/Bengaluru/Chandigarh/Guwahati/Hyderabad/Jaipur/Cuttack/Kochi/Amravati/Indore.
5. PS to Joint Secretary, (Sh. Gyaneshwar Kumar Singh) Ministry of Corporate Affairs, New Delhi.
6. NCLT web site/ Notice Board.
7. The Institute of Chartered Accountants of India, ITO, New Delhi.
8. The Institute of Company Secretaries of India, ICSI, House 22, Institutional Area, Lodhi Road, New Delhi – 110003.
9. The Institute of Cost Accountants of India, CMA Bhawan, 3 Institutional Area, Lodhi Road, New Delhi-110003
10. Corporate Law Adviser, 158, Basant Enclave, Palam Road, New Delhi-110057.
11. All Bar Councils.